



**RESERVE BANK OF INDIA
Mumbai - 400 001**

RBI/2015-16/439

A.P. (DIR Series) Circular No. 79

June 30, 2016

To

All Category – I Authorised Dealer Banks

Madam/ Sir,

**Deferred Payment Protocols dated April 30, 1981 and December 23, 1985
between Government of India and erstwhile USSR**

Attention of Authorized Dealer Category-I (AD Category-I) banks is invited to [A.P. \(DIR Series\) Circular No. 41 dated February 04, 2016](#) wherein the Rupee value of the Special Currency Basket was indicated as ₹ 80.9604520 effective from January 25, 2016.

2. AD Category-I banks are advised that a further revision has taken place on June 20, 2016 and accordingly, the Rupee value of the Special Currency Basket has been fixed at ₹ 83.5796140 with effect from June 23, 2016.

3. AD Category-I banks may bring the contents of this circular to the notice of their constituents concerned.

4. The Directions contained in this circular have been issued under section 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

(A. K. Pandey)
Chief General Manager